

DIVISION BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/163(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS ECOSTAR SALES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. Chandanji, ARoC

] For the office of RoC

ORDER

1. Representative of RoC, West Bengal states that he seeks two weeks' time to engage a Counsel for its office. Time is allowed.
2. Post this matter again on **24.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)